

in India is about 2 million tons, of which a little more than half is believed to be used as cattle feed.

(c) The present requirement of the units engaged in the extraction of oil from oil cake is estimated to be at 31,500 tons per annum.

(d) Three units are now engaged in the extraction of oil from oil cakes; and 20 new units have been for the present licensed under the Industries (Development & Regulation) Act, with a total capacity of about 2 lakh tons.

MIR LAIK ALI'S PROPERTY

*1345. **Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the evacuee agricultural land, formerly belonging to Mir Laik Ali, situated in District Nizamabad, Hyderabad State, was auctioned or leased recently; and

(b) if so, how many acres of land were involved?

The Minister of Rehabilitation (Shri A. P. Jain): (a) No portion of the agricultural land of Mir Laik Ali has been auctioned. Some land has, however, been leased out to four groups of displaced persons.

(b) 385.

PIRACY

*1346. **Shri Dholakia:** Will the Prime Minister be pleased to state:

(a) whether Government are aware that a piracy was committed by some Arab pirates in the Persian Gulf at Nanasubsuan at midnight on or about 11th November, 1953 on an Indian country craft *Naran Passa* belonging to a Kutchi merchant;

(b) whether Government have received any complaint in that connection; and

(c) if so, what steps Government have taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). On the 19th of November, Government received a telegram from Dwarakadas Lalji of Kutch Mandvi, complaining that his country craft *Naran Passa* had been attacked by Arab pirates, at midnight on the 11th of November, at Mana-Suleiman in the Persian Gulf. The crew had been forcibly landed and the vessel, with its cargo of wet dates, stolen by the marauders.

(c) The Government of India immediately cabled to the British authorities in Muscat and Bahrein requesting them to take appropriate action in the matter.

BORDER INCIDENT

*1347 { **Shri Jethalal Joshi:**
Shri Bheekha Bhai:

Will the Prime Minister be pleased to state:

(a) whether Government are aware that twelve Rajasthani policemen and two Indian nationals have been sentenced to imprisonment by the Sessions Judge of Mirpurkhas—(Pakistan);

(b) whether it is a fact that these persons were in hot pursuit of Pakistani cattle-lifters who were assisted by Pakistan policemen and the latter arrested the Indian Nationals; and

(c) if so, what steps Government have taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c). Two Head Constables and ten Constables belonging to one of our border outposts in Rajasthan were ambushed in Indian territory and captured by a Pakistani police party, while they were pursuing some armed Pakistanis who had trespassed into Indian territory and driven away cattle and camels belonging to two Indian nationals.